

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.02.2021 (FRIDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Case)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---------------------------------|---|-------------------------------|--------------------------------|
| 1. | Comp. App. (AT) No. 233 of 2020 | Ashwin Khushaldas Banker Vs. Hitesh Chhaganlal Ambalia & Ors. | Nikhil Goel | Aastha Mehta-R1 |

For Admission (After Notice)

| | | | | |
|----|---|--|----------------|--|
| 2. | Comp. App. (AT) (Ins) No. 1094 & 1140 of 2019 | BCIL Yelahanka Projects LLP. Vs. Amit Chandrakant Shah & Ors. | Gautam Singh | Chaitra Bhat Anjali Sharma-R1 Amit Agrawal-R2 to R4 Om Prakash-R3 Balaji Srinivasan-R5 |
| 3. | Comp. App. (AT) (Ins) No. 220 of 2020 | 360 Realtors LLP Vs. G M Infinite Dwelling (India) Pvt. Ltd. | Vibah Mahajan | S.P. Singh Chawla |
| 4. | Comp. App. (AT) (Ins) No. 371 of 2020 | Tejas Khandhar Vs. Bank of Baroda | Lucky Palta | Brijesh Tamber-R1 Brijendra Mishra, IRP |
| 5. | Comp. App (AT) (Ins) No. 912 of 2020 | ShashikalaIndermal Jain Vs. Dealberg Technologies Pvt. Ltd. | Kairav Trivedi | Kumar Sudeep Gaurav Bahl Abhishek Emmanuel-R1 |
| 6. | Comp. App. (AT) (Ins) No. 1004 of 2020 | Industrial and Commercial Bank of China Ltd. Vs. Nimmi Build Tech Pvt. Ltd. and Anr. | Anshul Rai | Shahid Kazmi |
| 7. | Comp. App. (AT) No. 216 of 2020 | Beeceelene Textile Mills Pvt. Ltd. & Ors. Vs. Radhakishan B. Ruchandani & Ors. | Mohit D. Ram | Dhiren R. Dave-R1 |

For Hearing

| | | | | |
|-----------|--|---|-------------------------|---|
| 8. | Comp. App. (AT) (Ins) No. 366 of 2020 Part Heard | Rajendra Kumar Kundanmal Jain Vs. Vijail A. Jain & Ors. | C.S. Gupta | Vijail A Jain Rajnish Kumar Gupta-R1 Jeetendra Ranawat-R2 Pratiksha Sharma-R3 Pratiksha Sharma |
| 9. | Comp. App. (AT) (Ins) No. 450 of 2020 | Government of India, Through office of the Deputy Commissioner GST & Central Excise, Balasore Division Vs. Bhuvan Madan, Resolution Professional of Ferro Alloys Corporation Ltd. & Ors. | Prasenjeet Mohapatra | Nikhil Mathure Charu Bansal-R1 Varsha Banerjee-R2 Divakar Maheshwari-R3 |

Note: The Court will rise at 12:30 PM.

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar